- (c) what amount has been sought to be released for the purpose?
- THE MINISTER OF TRIBAL AFFAIRS (SHRI JUAL ORAM): (a) Yes, Sir.
- (b) Government of Tripura have submitted proposal to set up 4 nos. of coaching centres.
- (c) The proposal amounting to Rs. 97 lakhs has been received which is under scrutiny Try the Ministry.

## **Evaluation of Special Central Assistance**

- †1961. SHRI JHUMUK LAL BHENDIA: Will the Minister of TRIBAL AFFAIRS be pleased to state:
- (a) whether Special Central Assistance is given by the Central Government to the States under Demand Nos. 41 and 64;
- (b) if so, what are the arrangements made for its evaluation and implementation;
- (c) whether the amount so allocated is being utilised for sub-plan areas or diverted to other areas;
- (d) what are the details of allocations made in this regard during the years 1997-98 and 1998-99, State-wise; and
- (e) what is the name of the agency in Madhya Pradesh through which the execution of Special Central Assistance is being done?
- THE MINISTER OF TRIBAL AFFAIRS (SHRI JUAL ORAM): (a) No, Sir. This Ministry does not give Special Central Assistance to the States under Demand Nos. 41 and 64.
  - (b) to (e) Do not arise.

## Housing for Tribals by Local ITDAS in Andhra Pradesh

- 1962. SHRI V. KISHORE CHANDRA S. DEO: Will the Minister of TRIBAL AFFAIRS be pleased to state:
- (a) whether it is a fact that a number of representations have been made by social activists regarding housing for tribals in Andhra Pradesh by the local ITDAs:
- (b) what steps have been taken to address this demand; tOriginal Notice of the Question was received in Hindi.